

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.287/2022, IA No.355/2021, IA No.397/2022,  
IA No.14/2024 & IA No.208/2024 IN CP (IB) No.223/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Ms. Gunjan Jadwani, Proxy for : *For the Applicant/ Liquidator in IA*  
Sh. Yash Tandon, Adv. : *No.287/2022, IA No. 355/2021, IA  
No.14/2024 & Res. in IA No.397/2022*
- Sh. Saumitra Chaturvedi with : *For the Applicant in IA No.397/2022, IA*  
Sh. Zain Abbas, Adv. : *No.21/2024*
- Sh. Sandeep Arora, Adv. : *For the Respondent No.1-4 in*  
*IA No. 355/2021*

**ORDER**

Ld. Counsels representing their respective parties are present through VC.

- 1.** At the joint request of the learned counsels representing the parties, the matter is adjourned for 6<sup>th</sup> May, 2024 along with all applications.
- 2.** Interim order passed in IA No.14/2024 to continue in the meantime.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**23<sup>rd</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**